

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/01019/2018

Chandigarh, this the 4th day of September, 2018

...
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. P. GOPINATH, MEMBER (A)**

...

Sukanya Saini (age 72 years) w/o Shri D.C. Saini, JBT Teacher (Retd) (Group C), Flat No. 7, Group Housing Society No. 14, Sector 20, Panchkula, Haryana - 134117

....**Applicant**

(Present: Mr. Prem Chand Yadav, Advocate)

Versus

1. Education Secretary, Chandigarh Administration, Sector 9, Chandigarh – 160009.
2. Finance Secretary, Chandigarh Administration, Sector 9, Chandigarh – 160009.
3. D.P.I. Schools, Chandigarh Administration, Sector-9, Chandigarh – 160009.

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Respondents

**ORDER (Oral)
SANJEEV KAUSHIK, MEMBER (J)**

1. Learned counsel, after realizing that he did not challenge the order whereby the Govt. of Punjab linked full pension to the retirees who rendered minimum 25 years of qualifying service, w.e.f. 01.12.2011, prayed that the applicant may be granted permission to withdraw the O.A., to enable him to file it afresh, on the same cause of action, with better particulars,.
2. Ordered accordingly.

**(P. GOPINATH)
MEMBER (A)**

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**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 04.09.2018